

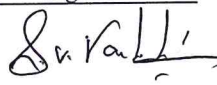

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.172/10/HDB//2017
NAME OF THE COMPANY	Super Agri Seeds Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S.V. VANSHI KRISHNA	Advocate Company & Bank	S.v.vanshikrishna@gmail.com 8919448958	
K. Venkateswarlu	IRP	KVSRYA@rediffmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Sriharsha Reddy (R2)	Advocate	9246297760	

Heard Mr.S.V.Vanshi Krishna, learned counsel for the Petitioner, Mr.K.Venkateswarlu, IRP and Mr.P.Sriharsha Reddy, learned counsel for the Respondent.

Mr.Durga Bose Gandham, counsel for the SBI submit they have filed a fresh CA seeking for replacement of existing IRP and Office is directed to listed if it is proper format. Post the case on 28.11.2017.



Member (Technical)



Member (Judicial)